Declaration of Assets and Liabilities

Year 2023 - 24

I, Vishmu Roy son/daughter/wife of Ld. Bhikhari. Roy aged. 46.... years, belonging to Bihar Vidhan Sabha...... service and presently working as office Attendant give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No.	Description	Self	Spouse Name(S)	Dependant- 1/3 hav Fe Name	Dependant- 2 Name	Dependa nt-3 Etc. Name
(i)	Cash	8000/-	MIC.	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBS, Saving AIC RS 90001-	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	Scooty 2017 Model Horda Store 2018 Model	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Gold 50gm Silves 100gm	NIL	MIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	T.V cooled Fan	MIL	MIL	MIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership

	Iso have to be indicated]
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Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant- 2 Name	Dependa nt-3 Etc. Name
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details (for each item)

Sr. No.	Description	Name address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on13.05.2015
(a)	(i) Loans from Banks	· ·	
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
1-1	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		
	(d) dues to departments dealing with telephones	The second of the second of the second	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		

Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated?

Sr. No.		Solf	Spouse Name(5)	Dependant-1 Name	Dependant-2 Name	Dependent-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	MIL	MIL	ML	NIL	NIL
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Katila) Deregapa) Katlano.91 KABLA 360 Thom-104	NIL	NIL	NIL	NIL
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	N/L	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	N/L	NIL	NIL	N/L	MIL
(v)	Others (such as Interest in property)	NIL	MIL	NIL	NIL	NIL

(2) I give herein below the details of my flabilities / overdues to public financial institutions and government dues;-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Oppartment (s)	Amount outstanding as
(a)	(i) Loans from Banks	State Bank of Bodia	18 - 700000 - appor
	(II) Loans from financial institutions	N/ L	RS - 1376001- "
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	MIL

	(d) dues to departments dealing with telephones	NIC	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	VIL .	MIL
	(f) Other dues, If any	N/L	NIL
(b)	(i) Income Tax including surcharge [Also Indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	MAHNO -AZAPR 7966D	NIL
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(ili) Sales Tax [Only in case of proprietary business]	NIL	MIL
	(iv) Property Tax	NIL	NIL

c. <u>Personal Detail</u>

GPF/CPF/PRAN No.	2-	PTS/BLA - 1145
Gender	;-	M (M/F)
Date of Birth	'	0 1 0 3 1 9 7 8 (DD/MM/YYY)
Class/Group	:-	C (A/B/C)
Cadre	<u></u> ;-	Gila) Legislative Assembly Service (Full Name e.g. B.A.SBihar Administrative Service, B.S.SBihar Secretariat Service etc.)
Home District	; =	Katohey
I hereby o knowledge and b		that the above details are true to the best of my
		Signature Taby Tru
		Name of Employee: VISHNU ROY
Place: Jahra	4164	Designation: DEFICE - ATTENDANT

Note:

Date: 09: 02: 2023

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Department: Biho Legislative Assembly Potry